

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification,

Srinagar, the 21st June, 2023

S.O 332 In exercise of the powers conferred by section 24 of the Code of Criminal Procedure, 1973, the Government hereby appoints Shri Manmohit Sharma, Chief Prosecuting Officer as Additional Public Prosecutor in the designated NIA Court, Jammu. He shall continue to perform duties in the Passenger Tax, Court Jammu till further orders.

By Order of the Government of Jammu and Kashmir.

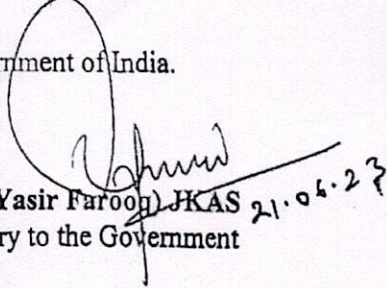
Sd/-
(Raj Kumar Goyal) IAS
Financial Commissioner/
Additional Chief Secretary

No: Home-Pros/51/2023-08-Home (CC:7209099) Dated: 21.06.2023

Copy to the:

1. Director General of Police, J&K.
2. Director General of Prosecution, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K
4. Commissioner/Secretary to the Government, General Administration Department.
5. Director Archives, Archaeology & Museums, J&K.
6. Concerned Officers.
7. Private Secretary to the Chief Secretary, J&K.
8. Private Secretary to Financial Commissioner (ACS) Home Department.
9. Incharge Website, Home Department.
10. Government Order file/stock file.

Copy also to the Joint Secretary (JKL), MHA, Government of India.


(Syed Yasir Farooq) JKAS 21.06.23
Deputy Secretary to the Government